

organisations for providing preventive awareness, motivational counselling, De-addiction and Rehabilitation Services for all forms of drug users/addicts. The aspect of increasing incidence of injecting drug use, especially in the North Eastern States, has been highlighted and necessary directions issued during the various Conferences/Seminars and Workshops conducted by the Ministry.

Per Capita Requirement/Consumption of Foodgrains

3133. SHRI VITHAL TUPE:
SHRI ASHOK NAMDEORAO MOHOL:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have assessed the per capital annual requirement/consumption of foodgrains in the country;

(b) if so, the details thereof, item-wise particularly in case of Maharashtra;

(c) the total requirement of foodgrains in million tonnes by the end of 2005 in view of the growing population and demand; and

(d) the manner in which this requirement is likely to be met by the Government particularly under PDS?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) and (b) The per capita consumption of foodgrains in the country, including Maharashtra, has been worked out at 188.50 kg. for 1996-97. The item-wise details are as under:—

Item	Quantity in Kg.
Rice	84.00
Wheat	63.00
Coarsegrains	27.50
Pulses	14.00
Total Foodgrains	188.50

(c) and (d) The total consumption of foodgrains is likely to increase from 194.70 million tonnes in 1996-97 to 227.16 million tonnes in 2001-2002 and to 298.38 million tonnes in 2011-12. Against this the production of foodgrains is projected to increase from 199.32 million tonnes in 1996-97 to 234.00 million tonnes in 2001-02 and to 337.30 million tonnes in 2011-12.

Public Distribution System (PDS) is supplemental in nature and not a substitute for foodgrains in the open market.

Kalabhavan/Cultural Theatre in Karnataka

3134. SHRI B.M. MENSINKAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to construct a Kalabhavan or Cultural Theatre at Haveri in Karnataka with Central assistance;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) Under the scheme for setting up of Multi-purpose Cultural Complexes in States, including those for children, financial assistance upto Rs. 1 crore is provided to an autonomous body, on the recommendation of the State Government for construction of a Cultural Complex. No proposal for a Cultural Complex in Haveri (Karnataka) has been received as yet.

National Handicapped Welfare Fund

3135. SHRI T. GOVINDAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the total fund sanctioned by the Handicapped Welfare Fund to each State during each of the last two years, State-wise;

(b) whether the fund sanctioned to some of the States are not sufficient as per their demand;

(c) if so, the reasons therefor; and